

oil. But stains and shows of oil are seen occasionally in the sedimentary Tertiary rocks at the western border of the Naga hills.

(d) A statement giving the desired information is laid on the Table of the House. [See Appendix V, annexure No. 43.]

SMUGGLING OF GOLD

*1240. **Shrimati Tankeshwari Sinha:** Will the Minister of Finance be pleased to state:

(a) whether smuggling of gold from foreign pockets has increased;

(b) the total quantity of gold seized by the Customs authorities during the year 1953; and

(c) what measures Government propose to adopt to check this smuggling?

The Deputy Minister of Finance (Shri A. C. Guha): (a) No, Sir. The present indications are that smuggling of gold from foreign pockets is on the decline.

(b) Gold worth Rs. 5,32,736 in all has been seized by the Customs authorities during the ten months ending October 1953, while being smuggled from the foreign pockets into India.

(c) A statement indicating the more important anti-smuggling measures taken or proposed to be taken is laid on the Table of the House. [See Appendix V, annexure No. 44.]

GROW MORE FOOD CAMPAIGN BY ARMY

*1241. **Dr. Ram Sahbhag Singh:** Will the Minister of Defence be pleased to state:

(a) the total area of land under plough under the 'Grow More Food' effort of the three commands of the Indian Army; and

(b) the total quantity of yield in the year 1952-53?

The Deputy Minister of Defence (Sardar Majithia): (a) 8628 acres.

(b) 8497 tons.

ABU TERRITORY

*1242. **Sbri Gidwani:** (a) Will the Minister of States be pleased to state whether the question of Abu territory remaining as a part of Bombay State or otherwise has been settled?

(b) If not, will it be referred to the proposed Boundary Commission for final decision?

The Minister of Home Affairs and States (Dr. Kaifu): (a) No.

(b) This is likely to be examined by the proposed Commission for the re-organisation of States.

TRAINING OF EX-SERVICEMEN

*1243. { **Shri M. S. Gurupadaswamy:**
Shri V. Missir:

(a) Will the Minister of Defence be pleased to state whether it is a fact that about 241 ex-servicemen of Hyderabad, Mysore, Coorg and Himachal Pradesh underwent some training in the D.G.R. & E. and State Institutions during the year 1952-53?

(b) If so, what was the amount spent upon their training?

(c) Have all the trained persons in the said places secured employment or any arrangements made therefor?

(d) Have Government any proposal to implement this Scheme in other States as well?

The Deputy Minister of Defence (Sardar Majithia): (a) 241 ex-servicemen of Hyderabad, Mysore, Coorg and Himachal Pradesh States were trained in the D.G.R. and E. and State Institutions during 1950-53 and not 1952-53.

(b) The Central and State Governments spent approximately Rs. 76,361 and Rs. 96,315 respectively on the training of these ex-servicemen.

(c) 166 from Hyderabad and 6 from Himachal Pradesh have been found employment. Information regarding other places is not available.

(d) Training facilities are available in almost all other States and they are willing to train ex-servicemen desirous of undergoing training.